

//

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 912/2001

New Delhi, this the 3rd day of September, 2001

Hon'ble Shri Govindan S. Tampi, Member (A)

Dr. Bandana Kumari  
W/o Shri Shyam Babu Chawdhry  
r/o Room No.88, Doctors Hostel  
safdarjung Hospital  
Working as Junior Resident Doctor  
in Deptt. of Obst & Gynae in Safdarjung  
Hospital, New Delhi.

(None present)

...Applicant.

V E R S U S

UNION OF INDIA : THROUGH

1. Secretary  
Ministry of Health  
Nirman Bhawan  
New Delhi.
2. Medical Supdt.  
Safdarjung Hospital  
Govt. of India  
New Delhi - 110 029.
3. Warden  
Doctors Hostel  
Safdarjung Hospital  
New Delhi - 110 029.

(By Advocate Shri S.M.Arif)

...Respondents

O R D E R (ORAL)

By Hon'ble Shri Govindan S. Tampi,

From the Tribunal's order dated 23-8-2001, it is noted that learned counsel for the respondents was directed to place on file the order passed by the respondent-authority which renders the present OA infructuous. Time was allowed for the purpose.

2. It is seen from the additional affidavit filed by the respondents on 28-8-2001 that respondent No.2 has reinstated the applicant in service. In view of the fact that the applicant has been reinstated,

h

the relief sought has been granted, the OA has become infructuous. It is accordingly dismissed.

(GOVINDAN S. TAMPI)  
MEMBER (A)

/vikas/